

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1024
ANSWERED ON:29.11.2012
REVIVAL OF FACT LTD. COCHIN
Raghavan Shri M. K.

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government proposes to revive the Fertilizers and Chemicals Travancore Limited, Cochin from its present condition; and

(b) if so, the details of the package contemplated including augmentation of the plant, financial assistance and creating a brand value?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION
AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (b): Government of India had released Rs. 200 crore grant-in-aid to FACT in March, 2008 to sustain the operations of the company. The Government is also providing Plan fund loans for renewal and replacement of some of equipments of the plants. The details of Plan fund loans provided to FACT in the last five years are as under:

(Amount in Crore)

| Year | Plan Loan allocated to FACT |
|------|-----------------------------|
|------|-----------------------------|

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|---------|-------|
| 2007-08 | 15.00 |
|---------|-------|

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| 2008-09 | 13.00 |
|---------|-------|

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| 2009-10 | 34.00 |
|---------|-------|

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|---------|-------|
| 2010-11 | 89.99 |
|---------|-------|

| | |
|---------|-------|
| 2011-12 | 60.74 |
|---------|-------|

FACT again submitted a proposal for financial restructuring and also a cash grant for working capital requirement. Company was suggested to get a detailed financial restructuring proposal made by a consultant for submission to Board for Reconstruction of Public Sector Enterprises (BRPSE). The detailed financial restructuring proposal has been received and under examination.